

**Reply to the Calling Attention Tabled by Shri Pravin H. Zantye, MLA,
Maem Constituency under Rule 63 of Rules of Procedure and Conduct
of Business of The Goa Legislative Assembly.**

CALLING ATTENTION:

There is fear and anxiety in the minds of people of Gaonkarwada and Manasbag of Village Panchayat Mulgao-Bicholim as the Contractor of Goa State Infrastructure Development Corporation as failed to complete the work of Repair and Renovation of Govt. Primary School at the above places and so there is inconvenience and hardship caused to the students. The classes of Gaonkarwada Govt. Primary School are currently being taken in one of the room of V.P.Mulgao building and students of Manasbag School are studying in one of the house of Manasbag-Mulgao. What action/urgent step the Govt. wants to take. The roofs of above Schools are kept open and so there is possibility of collapsing of school structure.

Reply by Dr. Promod Sawant Hon'ble Minister for Education/ Chief Minister

Sir,

Work Order was issued to the Contractor M/s. Gurudeo Datta Construction Company, Mumbai on 12th February 2019 and the Consultant for the work is M/s. Manoj Amshekar Associate. The school package consisted of GPS Gaonkarwada Mulgao, GPS Manasbag Mulgao, GPS Jambhulbhat Maye, GPS Vaingini Maye. The Consultant had issued the drawings on 20th March 2019, so that the Contractor can start the work immediately.

Due to recent a of General Lok Sabha Elections, the work could not be carried out in GPS Gaonkarwada Mulgao as it was a Polling Station. The work could be done in GPS Manasbag Mulgao but the Contractor did not procure the roofing sheets and structural steel. Several reminders were given to the Contractor by GSIDC to commence the work and complete the work before the monsoon. Even during the meeting held on 22nd May 2019 in GSIDC, the Contractor had assured that all the required material would be procured and the roofing work will be completed by 30th May 2019. However, the Contractor failed to commence the work. GSIDC took serious note of non performance and irresponsible behavior on part of the Contractor and decided to issue Show Cause Notice to the Contractor M/s. Gurudeo Datta Construction Company for defaulting a very sensitive issue of schools.

Subsequently, Show Cause Notice was issued on 14th June 2019 giving 7 days for reply. The Contractor filed a reply on 19th June 2019 giving unsatisfactory

reply. Based on the recommendations of the Consultant on 24th June 2019, termination of contract was issued by the GSIDC to the Contractor at the risk and cost of the Contractor on 10th July 2019 after seeking approval from the Hon'ble Chairman, GSIDC.

Present Status

Due to exigency of work and the onset of monsoon, the work was decided to be executed through the rate contract "Urgent repair works of Government schools in the state of Goa- Civil, Plumbing & Electrical works including strengthening of Polling Stations- Package- III (Bicholim Taluka)" awarded to contractor M/s. Sirajuddin Beig, under the Project Management Consultancy Services of M/s Vaishali Pednekar Associates. Further it may be noted that the above mentioned rate contract is exclusively for emergency works.

It is to bring to your kind notice that the work has already commenced at GPS Manasbag on 11th July 2019 and the structural steel work is nearing completion. As regards to GPS Gaonkarwada, the work has commenced from 15th July 2019. It may be noted that the entire repair works including roofing, doors, windows, tiling, plumbing etc would be completed within one month.

In view of the above, there need not be fear and anxiety in the minds of people of Gaonkarwada and Manasbag of Village Panchayat Mulgao-Bicholimas the immediate steps are already taken.